

Pakistan have agreed to establish contact for identifying the organisation engaged in the smuggling of narcotics and to arrest those smugglers;

(b) if so, the steps taken in this direction and the names of the smugglers apprehended and the names of the organisations engaged in smuggling of narcotics which have been identified and have been raided upon; and

(c) if no action has been taken, the date from which this agreement will be implemented and the expenditure proposed to be incurred by Government thereon during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) At the second meeting of India-Pakistan Joint Commission held from the 2nd to 4th July, 1985 at New De'hi, it was agreed that the respective intelligence and enforcement agencies of the two countries would mutually exchange, for appropriate action, information regarding seizures of narcotics, persons arrested and other relevant details and develop intelligence on suspected narcotics smugglers operating between Pakistan and India through sea-ports, airports and land routes.

The exchange of information would commence after the modalities in this regard have been evolved and agreed to by both the sides. The expenditure likely to be incurred in this connection during the current year cannot be estimated at this stage.

#### Issue of Currency Notes in Rs. 500 Denomination

1692. SHRI P.A. ANTONY : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to issue currency notes in the denomination of Rs. 500; and

(b) if so, when it will be issued?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Yes, Sir. Preliminary work relating to the preparation of suitable design for bank notes in the denomination of Rs. 500/- has been taken in hand. As the printing of bank notes is a highly technical matter, and the various stages of preparation leading thereto take considerable time, it is expected that such notes may be issued in the latter half of 1986-87.

#### Production of Spun Silk/Noil Yarn

1693. DR. A. KALANIDHI : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the mills and their installed capacities and production in the field of spun silk and noil yarn in India;

(b) whether the production falls short of the demand;

(c) if the demand fall short of the production, why imports are allowed; and

(d) whether there is any check by Government about the utilisation of imported spun silk/noil yarn in the proper field?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) Spun Silk Mills and their installed capacity and production are as under :

Name of the Mills	(Tons)			
	Installed Capacity		Production (1984-85)	
	Spun Silk Yarn	Noil Yarn	Spun Silk Yarn	Noil Yarn
1. Channapatna Spun Silk Mills (Karnataka)	50	72	41	37